

**GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 2270
TO BE ANSWERED ON 08/03/2018**

Contaminated Drinking Water

**2270. SHRI RAGHAV LAKHANPAL:
SHRI HARISH CHANDRA CHAVAN:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether excessive quantity of arsenic/other chemicals have been found in drinking water in various parts of the country and if so, the details thereof, Statewise;
- (b) whether the Government has conducted any study in this regard and if so, the outcome thereof and the reaction of the Government thereto;
- (c) whether cases of adverse effects on health due to presence of such chemicals/contaminants in drinking water have also been reported in the country and if so, the details thereof, State-wise; and
- (d) the steps taken by the Government to check such health hazards and to provide safe drinking water in the country?

**ANSWER
MINISTER OF STATE FOR MINISTRY OF DRINKING WATER AND SANITATION
(SHRI S.S.AHLUWALIA)**

(a): State-wise number of habitations having excessive fluoride, arsenic, iron, salinity, iron, nitrate and heavy metal as reported by the states into Integrated Management Information System (IMIS) of the Ministry as on 01st March, 2018, is at Annexure.

(b) to (d): Rural drinking water supply is a state subject. For improving the coverage of safe drinking water to rural population, this Ministry supplements the efforts of the states by providing them with technical and financial assistance through the centrally sponsored National Rural Drinking Water Programme (NRDWP). It is the State Governments who plan, design, approve, execute and operate & maintain the schemes for providing safe drinking water to rural population.

The Ministry has advised all the states to carry water testing of sources once in a year for chemical parameter and twice in a year (pre and post monsoon) for bacteriological parameter and as and when water related diseases are detected. Monitoring and surveillance in respect of disease is the mandate of Ministry of Health and Family Welfare.

To deal with arsenic and fluoride contamination, with the recommendation of NITI Aayog, Government of India has released Rs 800 crore in March 2016 for commissioning Community Water Purification Plants (CWPPs) so that safe water for drinking and cooking needs are addressed immediately. In addition, funds to the tune of Rs.100 Crore each are also provided for tackling arsenic and fluoride problems in West Bengal and Rajasthan respectively for the last mile connectivity in commissioning surface water based piped water supply schemes.

The Ministry of Drinking Water and Sanitation had launched the National Water Quality Sub-Mission (NWQSM) on 22nd March 2017 under NRDWP to provide safe drinking water to about 28,000 arsenic / fluoride affected habitations. As on date, Rs.2421.64 Crore has been released under NWQSM to provide safe drinking water in arsenic / fluoride affected habitations.

In additional to this, the funds provided to the States under NRDWP can be utilized for coverage and tackling water quality problems.

Annexure referred to in the reply to Lok Sabha Unstarred Question No. 2270 due for reply on 08/03/2018

State-wise number of habitations having excessive fluoride, arsenic, iron, salinity, iron, nitrate and heavy metal as reported by the states into Integrated Management Information System (IMIS) of the Ministry as on 01st March, 2018

S. No.	Name of the State	Number of affected habitations						
		Fluoride	Arsenic	Iron	Salinity	Nitrate	Heavy Metal	Total
1	Andaman & Nicobar	0	0	0	0	0	0	0
2	Andhra Pradesh	348	0	1	62	6	0	417
3	Arunachal Pradesh	0	0	31	0	0	0	31
4	Assam	285	4518	6213	0	0	7	11023
5	Bihar	898	871	2443	0	0	0	4212
6	Chhattisgarh	403	19	732	2	10	0	1166
7	Goa	0	0	0	0	0	0	0
8	Gujarat	0	0	0	0	0	0	0
9	Haryana	118	0	0	9	0	0	127
10	Himachal Pradesh	0	0	0	0	0	0	0
11	Jammu & Kashmir	4	0	12	0	0	0	16
12	Jharkhand	551	102	2217	0	4	0	2874
13	Karnataka	580	4	77	40	319	1	1021
14	Kerala	34	0	199	96	32	0	361
15	Madhya Pradesh	171	0	5	10	0	0	186
16	Maharashtra	79	0	17	93	90	0	279
17	Manipur	0	0	0	0	0	0	0
18	Meghalaya	0	0	32	0	0	0	32
19	Mizoram	0	0	0	0	0	0	0
20	Nagaland	0	0	30	0	0	0	30
21	Odisha	104	0	2553	379	0	0	3036
22	Puducherry	0	0	0	0	0	0	0
23	Punjab	301	701	268	14	146	2112	3542
24	Rajasthan	6065	0	5	12631	1053	0	19754
25	Sikkim	0	0	0	0	0	0	0
26	Tamil Nadu	0	0	175	22	0	0	197
27	Telangana	798	0	36	182	145	0	1161
28	Tripura	0	0	2542	0	0	0	2542
29	Uttar Pradesh	179	748	362	80	10	0	1379
30	Uttarakhand	0	0	13	0	3	0	16
31	West Bengal	1336	10162	5754	474	0	271	17997
Total		12254	17125	23717	14094	1818	2391	71399

